

(OPEN COURT)

**CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH
ALLAHABAD**

This is the 19th day of **JULY, 2019**.

ORIGINAL APPLICATION NO. 330/1540/2016

HON'BLE MR JUSTICE BHARAT BHUSHAN, MEMBER (J)

1. Raj Kumar Deepak S/o Late Musafir Singh Yadav, R/o Village and Post-Pahetia Via Jangipur District-GhazipurApplicant.

VERSUS

1. Union of India through its Principal Secretary, Ministry of Communication Department of Post, Sansad Marg, New Delhi.
2. Chief Post Master General, U.P. Region, Lucknow-226001.
3. Assistant Director (Recruitment) Department of Post, Lucknow-Circle, Relaxation Committee, Lucknow.
4. Superintendent of Post Offices, Ghazipur, Division Ghazipur.Respondents

Advocate for the Applicant : None

Advocate for the Respondents : Shri Arvind Singh

O R D E R

List revised.

2. None present for the applicant.
3. It seems that the applicant has lost interest in pursuing this case.
5. Accordingly, the OA is dismissed in default and for non prosecution.

**(JUSTICE BHARAT BHUSHAN)
MEMBER-J**

Arun..